

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 36/18 in CP No.74/17	-	For hearing on IA	241	Metmin Investments Holdings Ltd. Vs Rinac India Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

Counsel for Petitioner is present. Matter is listed today on the memo filed by Petitioner Counsel for advancing the date from 22/02/2018 to this day. I.A 36/18 is taken up today. None appeared for Respondent side. Since this matter was originally listed on 22/02/2018, therefore this matter is ordered to be list it on 22/02/2018.


Member (T)


Member (J)